

Date: January 14, 2026

C2R/2025-26/306

RBI invites public comments on the draft Reserve Bank of India (All India Financial Institutions (AIFIs) – Prudential Norms on Capital Adequacy) Second Amendment Directions, 2026

The extant guidelines on Net Open Position (NOP) are covered under the [Master Direction - Risk Management and Inter-Bank Dealings](#) and the [Reserve Bank of India \(All India Financial Institutions \(AIFIs\) - Prudential Norms on Capital Adequacy\) Directions, 2025](#). The Reserve Bank has comprehensively reviewed these instructions to ensure (i) greater alignment with the Basel Committee on Banking Supervision (BCBS) standards and (ii) consistent implementation across REs.

Accordingly, [Draft Amendment Directions](#) have been issued for public comments.

Additional comments or any attachments may also be submitted by email at mrgdor@rbi.org.in

Last date for submission of comments is February 3, 2026.

Draft Amendment Directions: [PDF \(329.64 KB\)](#)